

Ref: IRDA/Mot TP (rev)

04th January 2011

# Exposure Draft on Review of Motor Insurance premium rates for third party liability cover

The third party motor insurance is mandatory for all classes of vehicles that ply on the public place. Prior to 2007, premiums for all lines of business in the non-life sector were regulated by the Tariff Advisory Committee. The third party motor insurance premiums were till then governed by the provisions of the India Motor Tariff of 1<sup>st</sup> July 2002. In 2007, regulation of tariffs was withdrawn. However it was continued to be regulated in the case of third party motor insurance. Considering that due regard had to be paid to the developments since then, the Authority, in 2007, caused a detailed analysis of the various rates etc and after discussions with various apex associations of transporters, initially notified a rate for different classes of vehicles as set out in column-1 of Annexure-1. Later, in response to various concerns expressed, the premium was scaled down and a revised notification was issued on 23<sup>rd</sup> January 2007 as set out in column-2 of Annexure-1. These rates remain in force till today.

- 2. Parallelly, in order to ensure that this class of business, which seems to be basically unviable, is not disproportionately loaded only on to certain classes of insurers, the Regulatory Authority constituted a Pool which was structured on the premise that all insurers shall share losses arising from the provision of third party insurance cover in proportion to their market share.
- 3. Having regard to the claims experience and loss experience as well as in response to rising costs and considering that the present notification has retained the rates untouched since 2007, the General Insurance Council organized various discussions with the transporters' associations in order to discuss a revision of rates for this class of business.





The General Insurance Council and the transporters' associations had several meetings which were inconclusive as the differences in approach could not be completely narrowed down. The GIC, in turn, submitted a report on their discussions to the Authority with a request to take the matter forward. The Authority in its turn held two rounds of meetings with the All India Confederation of Goods Vehicle Owners Association (which also represented members of All India Bus Operators Association) and one round of meeting with the All India Motor Transport Congress. During these discussions, certain concerns were raised by the transporters' associations which were responded to by the Authority and this position is set out in the following paragraphs. Further, during the discussions, one of the participant transporter associations expressed a view that it would not be in the long term interests either of the insurance industry or the transport industry if the third party motor business is run in a manner other than at least on a no-loss no-profit basis.

SI No	Transporters' Query	IRDA's Response					
1	No relevant data on third party insurance was supplied to them during their meetings with the G.I.Council.	A booklet containing detailed information Motor Third party portfolio wo compiled and provided by the Authority all the apex associations. This book contains the latest trends in motor this party insurance including data on the years experience of Motor Pool.					
2	Motor Third Party Pool has not served its purpose hence it should be dismantled and premium should be market determined and not regulated. The	The Third Party Motor Pool was constituted as a measure to share the losses as the premiums being charged for this class of insurance are not viable.  The statistics pertaining to motor third party insurance for the previous two years					
	Authority can fix the maximum retail price (MRP) and give freedom to insurers to charge	is summarized in para 4 below.  The loss ratio of all classes of vehicles is set out in Annexure-II.					
	prices lower than the MRP.	The Authority has also analyzed the claim development pattern for goods vehicles and passenger carrying vehicles and the statistics establish that it takes 8 years for 99% of the claims to be filed. As the Pool					

commenced only in the year 2007-08, the last claim for all vehicles which were insured in that year would be expected to be filed only in the year 2015-16. Hence. the statistics of incurred claims ratio are too narrow to enable one to take a decision to dismantle the pool without further experience at hand. Apart from the incurred claim ratio, the absolute amount of compensation being awarded has shown a significant upward trend. Claims settled in 2007-08 had an average claim amount per claim of Rs.1.03 lakh. This increased to Rs.1.21 lakhs for claims in 2008-09 which further increased to Rs.1.55 lakhs for the claims settled in 2009-10. This increase in claim amount brings out unequivocally that the pattern of settlement is on the increase and this would have profound implications on the loss ratios in the years to come. For all these reasons, it will be premature to consider total abolition of the Pool. Till 1988, the liability for motor third party MV. Act should be claims was limited. However, the Motor amended to bring in Vehicles Act 1939 was amended in 1988 to limit fixed provide for unlimited liability. The Authority compensation has recommended to the Government that the original position of limited liability should be restored. Further, the Authority has also recommended that the MV Act be amended to provide for a limitation period in the matter on filing claims before MACT. The law treats passengers and other third Claims for passengers parties on equal footing. However efforts should be segregated from claims for nonare on to work out separate data for passenger and non-passengers for the passengers before reviewing Insurance Information future by the the per passenger component Bureau (IIB). of the premium. The Supreme Court judgment on Sarla 5 Out of court Verma's case has set a higher bench mark settlements should be which the future judgments are likely to encouraged. follow. With the 30-50% extra compensation pursued by advocates on behalf of claimants, insurers' submission that out of court settlements are not successful has merit. The Supreme Court

has grossly increased the final claim amount by similar percentage. The Court has also standardized the deductibles (which are essentially amounts the victim would have spent on self had he/she been
would have spent on self had he/she been alive).

4. Statistics compiled by the Insurance Information Bureau (IIB) of the Authority show that the motor third party insurance portfolio for commercial vehicles is consistently making losses. The summary of incurred claims ratio for preceding 2 years for motor third party insurance for (i) Good carrying vehicles (Public Carrier) and (ii) Passenger Carrying Vehicle (4 wheelers), are given below:

		TP Incurred Claims Rat				
Class Code	Description	2007-08	2008-09			
····	Goods Carrying Public (other					
17		152.50	173.08			
21	Passengers Carrying 4 wheeler	158.62	149.94			

The data for third party insurance for all classes of vehicles for 2007-08 and 2008-09 years are placed in Annexure-II (a), II (b) respectively.

- 5. The Authority is of the view that the issue of review of motor third party premium deserves due importance and urgency. The data clearly shows that the portfolio is running at a considerable loss to the insurance companies. The development of claims for this portfolio also takes several years as illustrated in Annexure-III. The development is illustrated separately for all classes of vehicles in respect of (i) death (ii) third party property damage and (iii) other causes which can be accessed in the website of IRDA www.irda.gov.in ("What is New" / 09<sup>th</sup> Nov, 2010).
- 6. This class of insurance being mandatory, the motor pool whereby the insurers are sharing the loss, is also bursting at seems, with the long term liability threatening to run to 197%. It is also to be noted that as per IRDA estimates the insurance premium represent less than 1% of operating cost of transporters.

<u>/</u>

IRDA estimates the insurance premium represent less than 1% of operating cost of transporters.

- 7. In view of the above factors placing severe strain on the underwriting of mandatory third party insurance business by the general insurers, it has become necessary to come out with this exposure draft reviewing the third party premium and replace the current tariff by rates as proposed in column-3 of Annexure-I.
- 8. The rates proposed are the premium that can be charged by insurers till further orders.
- 9. All stake holders are invited to provide their comments on this draft proposal so as to reach the Authority by email addressed to <a href="mailto:hanan@irda.gov.in">hananthakrishnan@irda.gov.in</a> on or before 17<sup>th</sup> January 2011.

(M.Ramaprasad) Member Non-Life

V#2

#### Annexure-I

[	04.12.	umn [ 1 ] 2006	Existing	n [2] Premium		umn [ 3 ]	
		ed Premium )	( 23.01.200		Proposed R	tevised Premiu	
Private Cars							
Not exceeding 1000 cc		670	67	0		740	
Exceeding 1000 cc but not exceeding 1500 cc		800	80	00	880		
Exceeding 1500 cc	:	2500	25	00		2750	
Two Wheelers							
Not Exceeding 75 cc		300	30	00		330	
Exceeding 75 cc but not exceeding 150 cc		300	30	00		330	
Exceeding 150 cc but not exceeding 350 cc		300	30	00		330	
Exceeding 350 cc		620	62	20		680	
Goods Carrying Vehicles Public Carriers (other than 3 wheelers)							
GVW not exceeding 7500 kgs		8000	55	80	1	0040	
Exceeding 7500 kgs but not exceeding 12000 kgs		8000	59.	20	1	0660	
Exceeding 12000 kgs but not exceeding 20000 kgs	ŧ	8000	60	90	1	0960	
Exceeding 20000 kgs but not exceeding 40000 kgs	,	9000	62	60	1	1270	
Exceeding 40000 kgs	,	9000	67	70	12190		
Goods Carrying Vehicles Private Carriers (other than 3 wheelers)							
GVW not exceeding 7500 kgs		7000	50	00		9000	
Exceeding 7500 kgs but not exceeding 12000 kgs	-	7000	53	00	!	9540	
Exceeding 12000 kgs but not exceeding 20000 kgs		7000	54	40	9790		
Exceeding 20000 kgs but not exceeding 40000 kgs	1	8000	56	10	1	0100	
Exceeding 40000 kgs	1	8000	60	50	10890		
Goods Carrying Motorized Three Wheelers and Motorized Pedal Cycles - Public Carriers		1600	15	30		2750	
Goods Carrying Motorized Three Wheelers and Motorized Pedal Cycles - Private Carriers		1450	14	50		2610	
Trailers							
Agricultural Tractors up to 6 HP		350	35	50		400	
Other vehicles including Miscellaneous & Special Type of vehicles (Class-D)		550	55	50		990	
( For each trailer, for more please multiply by no of trailers )							
Four wheeled vehicles used for carrying passengers for hire or reward with carrying capacity not exceeding 6 passengers	Basic TP Premium (A)	Premium (Per licensed Passenger) (B)	Basic TP Premium (A)	Premium (Per licensed Passenger) (B)	Basic TP Premium (A)	Premiun (Per licens Passenge (B)	
Not exceeding 1000 cc	2375	350	1650	350	2970	560	
Exceeding 1000 cc but not exceeding 1500 cc	3375	350	2330	350	4190	560	
Exceeding 1500 cc	4125	350	2840	350	5110	560	
TP Premium is the total of a basic amount (A) plus an amount derived by		·					

		04.12.2 ( Notified	006 . I Premium )		Premium .2007)	Proposed R	evised Premiu
		(A)	(B)	(A)	(B)	(A)	(B)
C2	Four or more wheeled vehicles with carrying capacity exceeding 6 passengers for hire or reward	4650	350	3160	235	5690	420
1b	Three wheeled vehicles used for carrying passengers for hire or reward with carrying capacity not exceeding 6 passengers	750	350	510	315	920	570
	[ TP Premium is the total of a basic amount (A) plus an amount derived by multiplying the licensed carrying capacity by the amount in (B) ]						-
 C3	Motorized three wheeled passenger carrying vehicles for hire or reward with carrying capacity exceeding 6 but not exceeding 17 passengers	2300	350	1560	315	2810	570
	[ TP Premium is the total of a basic amount (A) plus an amount derived by multiplying the licensed carrying capacity by the amount in (B) ]						
<b>C2</b>	Three wheelers with carrying capacity exceeding 17 passengers.	4650	350	3160	235	5690	420
	[TP Premium is the total of a basic amount (A) plus an amount derived by multiplying the licensed carrying capacity by the amount in (B) ]				1	<u> </u>	
C4	Motorized Two Wheelers used for carrying passengers for hire or reward						
	Not exceeeding 75 cc	3	100	30	00	:	540
	Exceeding 75 cc but not exceeding 150 cc	3	100	30	00		540
	Exceeding 150 cc but not exceeding 350 cc	3	100	30	00	:	540
	Exceeding 350 cc	6	80	68	30	1	220
D	Special Types of Vehicles					_	
	i) Pedestrian controlled Agricultural Tractors with Horse Power rating not exceeding 6 HP; Hearses and Plane Loaders	2	.00	40	00		440
	ii) Other Misc & Spt types of vehicles		00	80	00	1	440
E	Motor Trade (Road Transit Risk)						
E	Motor Trade (Road Transit Risk)  i) Distance not exceeding 2400 Kms		00	50	00		900
E	,		00	50	•		900
	i) Distance not exceeding 2400 Kms  ii) Distance exceeding 2400 Kms  Motor Trade (Road Risk) (Excluding Motorized Two Wheelers) -				•		
	i) Distance not exceeding 2400 Kms  ii) Distance exceeding 2400 Kms  Motor Trade (Road Risk) (Excluding Motorized Two Wheelers) - [Named Driver or Trade Certificate)  1st named driver or certificate	€			00	1	
F	i) Distance not exceeding 2400 Kms  ii) Distance exceeding 2400 Kms  Motor Trade (Road Risk) (Excluding Motorized Two Wheelers) - [Named Driver or Trade Certificate)	6	50 50 65	55	50 55	1	990 480
F	i) Distance not exceeding 2400 Kms  ii) Distance exceeding 2400 Kms  Motor Trade (Road Risk) (Excluding Motorized Two Wheelers) - [Named Driver or Trade Certificate]  1st named driver or certificate For additional Drivers/Certificates upto 5 (Per driver/certificate) For additional Drivers/Certificates exceeding 5 but not exceeding 10 (per driver/certificate) For additional Drivers/Certificates exceeding 10 but not	£ 2	50	55	50 55 75	1	990
F	i) Distance not exceeding 2400 Kms  ii) Distance exceeding 2400 Kms  Motor Trade (Road Risk) (Excluding Motorized Two Wheelers) - [Named Driver or Trade Certificate]  1st named driver or certificate  For additional Drivers/Certificates upto 5 (Per driver/certificate)  For additional Drivers/Certificates exceeding 5 but not exceeding 10 (per driver/certificate)  For additional Drivers/Certificates exceeding 10 but not exceeding 15 (per driver/certificate)  Motor Trade (Road Risk) (For Motorized Two Wheelers) [Named]	£ 2	550 65 75	55 26	50 55 75	1	990 480 320
F	i) Distance not exceeding 2400 Kms  ii) Distance exceeding 2400 Kms  Motor Trade (Road Risk) (Excluding Motorized Two Wheelers) - [Named Driver or Trade Certificate]  1st named driver or certificate  For additional Drivers/Certificates upto 5 (Per driver/certificate)  For additional Drivers/Certificates exceeding 5 but not exceeding 10 (per driver/certificate)  For additional Drivers/Certificates exceeding 10 but not exceeding 15 (per driver/certificate)	5 2 1	550 65 75	55 26 13	50 55 75	1	990 480 320

### **Summary Reports of Motor Data of Public and Private Sector Insurers. - 2007-08**

Report MR3 - Vehicle Class wise - OD Claims Paid Ratio ,OD Incurred Claims Ratio ,TP Claims Paid Ratio ,TP Incurred Claims Ratio ,Total Claims Paid Ratio and Total Incurred Claims Ratio

						P	ercentage
Class Code	Class Description	OD Claims Paid Ratio	OD Incurred Claims Ratio	TP Claims Paid Ratio	TP Incurred Claims Ratio	Total Claims Paid Ratio	Total Incurred Claims Ratio
11	Private Car	50.17	47.42	60.73	75.57	52.38	53.32
14	Two wheeler	36.27	35.52	58.83	80.53	48.08	59.08
17	Goods Carrying Public (other than 3 wheelers)	27.75	34.01	113.17	152.50	71.00	94.00
18	Goods Carrying Private (other than 3 wheelers)	25.62	30.68	133.16	70.92	90.47	54.95
19	Goods Carrying Public (3 wheelers)	6.70	5.02	61.28	103.36	33.49	53.28
20	Goods Carrying Private (3 wheelers)	48.00	49.37	113.91	93.00	90.71	77.65
21	Passengers Carrying 4 wheeler	34.25	35.55	121.12	158.62	84.64	106.94
22	Passengers Carrying 3 wheeler	18.73	19.90	87.47	123.56	61.04	79.10
23	Special Type of Vehicle	12.97	18.46	157.11	242.14	44.86	69.01
24	Two Wheeler (hire or reward)	8.21	14.66	87.64	138.96	33.91	54.89
28	Standalone Trailor	187.14	269.57	130.28	55.53	136.37	35.55
99	Others	147.13	105.59	212.49	196.08	168.90	135.85
Total		47.40	44.53	98.69	126.33	66.56	75.10

Source IRDA Data Repository

Note: 1 The figures are worked out on written premium basis.

Note: 2 The following Class Codes having insignificant number of records are included in 'Others' (12 - Pvt. Car (only 3 wheelers with 750 - 1000 CC),13 - Pvt. Car (only 3 wheelers with less than 750 CC)15 - Two wheeler (with side car), 16-Three Wheeler invalid carriage with side car-treated as two wheeler,25 -Motor Trade (Road Transit Risk only),26-Motor Trade (Road Risk only,27 - Motor Trade (Internal Risk only)))

**Note : 3** The above statements reflect the summary of data received by TAC from respective companies. The summarised statements have been duly verified and validated by the company concerned.

### Summary Reports of Motor Data of Public and Private Sector Insurers - 2008-09

Report MR3 - Vehicle Class wise - OD Claims Paid Ratio ,OD Incurred Claims Ratio ,TP Claims Paid Ratio ,TP Incurred Claims Ratio ,Total Claims Paid Ratio and Total Incurred Claims Ratio

							Percentage
Class Code	Description	OD Claims Paid Ratio	OD Incurred Claims Ratio	TP Claims Paid Ratio	TP Incurred Claims Ratio	Total Claims Paid Ratio	Total Incurred Claims Ratio
11	Private Car	61.49	64.26	62.41	71.55	61.68	65.79
14	Two wheeler	42.51	45.11	53.86	65.16	48.60	55.88
17	Goods Carrying Public Carriers (other than 3 wheelers)	45.91	49.30	124.06	173.08	87.49	115.15
18	Goods Carrying Private Carriers (other than 3 wheelers)	19.76	27.68	32.07	39.63	25.68	33.42
19	Goods Carrying Public Carriers (3 wheelers)	7.57	7.69	66.39	86.70	37.54	47.95
20	Goods Carrying Private Carriers (3 wheelers)	1,532.20	1,773.04	72.00	66.90	556.53	633.04
21	Passengers Carrying Vehicles 4 wheeler	48.35	50.25	120.41	149.94	90.13	108.04
22	Passengers Carrying Vehicles 3 wheeler	30.93	33.42	70.63	61.37	56.06	51.11
23	Special Type of Vehicle	27.09	32.48	150.76	261.79	56.32	86.67
99	Others	125.12	103.39	259.49	-81.95	166.08	46.88
	Total	55.94	57.81	98.70	114.32	72.41	79.57

Source IRDA Data Repository

Note: 1 The figures are worked out on written premium basis.

Note: 2 The following Class Codes having insignificant number of records are included in 'Others' (12 - Pvt. Car (only 3 wheelers with 750 - 1000 CC),13 - Pvt. Car (only 3 wheelers with 150 - 1000 CC),13 - Pvt. Car (only 3 wheelers with 150 - 1000 CC),15 - Two wheeler (with side car), 16-Three Wheeler invalid carriage with side car-treated as two wheeler,24-Two Wheeler (hire or reward), 25 - Motor Trade (Road Transit Risk only),26-Motor Trade (Road Risk only),27 - Motor Trade (Internal Risk only), 28-Standalone Trailor and 99 - Others))

# Cumulative percent of claim amount paid at the end of the year CLAIM NUMBERS

	1			T		CONTIN	IOIVIDERS			1		
		Deaths	•		TPPD			Others			All causes	
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment
3	32.51	13.03	0.47	31.24	23.93	9.77	24.94	15.27	0.38	27.69	14.65	0.58
6	53.72	21.03	3.05	45.58	33.17	15.02	43.35	21.82	2.04	46.99	21.76	2.63
9	66.71	29.33	8.00	57.28	40.14	20.33	57.09	28.53	5.51	60.43	29.03	6.65
12	74.97	37.59	14.50	65.97	46.77	25.94	66.65	35.50	10.38	69.52	36.43	12.09
15	80.21	45.17	21.52	72.60	52.01	30.92	73.06	41.93	16.05	75.53	43.25	18.22
18	83.76	51.68	28.62	77.55	56.66	35.67	77.61	47.75	22.08	79.74	49.28	24.60
21	86.29	57.61	35.69	81.23	60.64	40.79	81.04	53.16	28.24	82.86	54.85	31.06
24	88.31	63.06	42.54	84.10	64.62	45.76	83.76	58.38	34.44	85.34	60.13	37.46
27	89.95	67.87	48.73	86.59	68.35	50.15	85.90	63.03	40.35	87.32	64.81	43.44
30	91.25	71.92	54.31	88.08	71.70	53.94	87.64	67.03	45.91	88.90	68.82	48.98
33	92.34	75.37	59.57	89.86	74.30	57.71	89.15	70.68	51.10	90.27	72.38	54.17
36	93.32	78.52	64.43	91.04	76.85	61.80	90.50	74.03	56.17	91.49	75.65	59.15

Vehicle code: 17

### Cumulative percent of claim amount paid at the end of the year CLAIM NUMBERS

						CLAIMIN	IOMBER2			,		
		Deaths		TPPD			Others			All causes		
							The state of the s					
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment
39	94.11	81.33	68.47	92.26	79.05	64.95	91.61	77.07	60.53	92.49	78.59	63.38
42	94.79	83.69	72.11	93.24	81.14	68.07	92.50	79.63	64.62	93.31	81.07	67.29
45	95.41	85.76	75.47	94.05	83.24	70.91	93.35	82.02	68.42	94.08	83.35	70.92
48	95.96	87.68	78.53	94.73	85.09	73.89	94.15	84.21	71.91	94.79	85.44	74.25
51	96.47	89.38	81.14	95.42	86.69	76.72	94.86	86.23	75.18	95.43	87.34	77.28
54	96.88	90.82	83.49	95.98	88.21	79.08	95.45	88.00	78.00	95.95	88.99	79.93
57	97.29	92.16	85.76	96.44	89.73	81.37	96.00	89.57	80.75	96.45	90.48	82.50
60	97.64	93.28	87.82	96.77	91.00	83.54	96.52	91.06	83.24	96.92	91.84	84.84
63	97.98	94.34	89.54	97.12	92.02	85.39	97.00	92.37	85.48	97.34	93.05	86.89
66	98.26	95.24	91.11	97.57	93.05	87.24	97.41	93.50	87.56	97.71	94.10	88.79
69	98.49	95.98	92.53	97.91	94.05	89.06	97.77	94.53	89.46	98.03	95.03	90.52
72	98.74	96.64	93.82	98.17	94.93	90.57	98.14	95.47	91.21	98.35	95.87	92.10

Vehicle code: 17

# Cumulative percent of claim amount paid at the end of the year CLAIM NUMBERS

		Deaths			TPPD			Others			All causes		
	<del> </del> -	Deattis			1880	<u> </u>	<del>-</del>	Others	Ī	<u> </u>	All causes	,	
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	
75	98.95	97.26	94.92	98.38	95.90	91.91	98.45	96.31	92.74	98.62	96.63	93.48	
78	99.13	97.75	95.89	98.56	96.56	93.26	98.71	96.99	94.06	98.85	97.25	94.68	
81	99.31	98.27	96.78	98.93	97.35	94.68	98.96	97.62	95.30	99.08	97.84	95.80	
84	99.47	98.68	97.57	99.23	97.89	95.93	99.21	98.18	96.43	99.30	98.35	96.81	
87	99.61	99.07	98.29	99.44	98.42	97.08	99.44	98.68	97.46	99.50	98.81	97.74	
90	99.73	99.39	98.91	99.58	99.01	97.86	99.63	99.15	98.33	99.66	99.23	98.52	
93	99.87	99.70	99.48	99.81	99.46	99.02	99.81	99.57	99.19	99.83	99.61	99.29	
96	99.92	99.85	99.70	99.88	99.68	99.35	99.86	99.79	99.41	99.89	99.81	99.51	

MR\_TP\_Table 5

Vehicle code: 17

## Cumulative percent of claim amount paid at the end of the year CLAIM AMOUNT

		<del></del>		<del>, , , , , , , , , , , , , , , , , , , </del>		CLAIIVI A	AMOUNI		···- ,	•		
		Deaths	<del>,</del>		TPPD	_		Others		All causes		
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment
3	31.97	11.61	0.23	32.92	23.48	2.30	26.95	13.87	0.28	29.69	12.74	0.27
6	52.68	16.33	1.16	47.78	33.20	7.54	45.63	18.22	0.99	49.42	17.32	1.13
9	65.15	22.14	3.52	61.05	40.57	16.20	58.53	23.36	2.85	62.09	22.85	3.32
12	73.31	29.12	7.45	69.04	48.81	26.85	67.44	29.83	6.13	70.59	29.61	7.00
15	78.53	36.20	12.59	74.48	53.61	32.79	73.32	36.08	10.70	76.12	36.29	11.89
18	82.06	43.00	18.56	79.11	58.99	37.98	77.50	42.17	15.99	79.95	42.75	17.54
21	84.64	49.41	25.13	82.37	63.48	43.31	80.65	48.14	22.19	82.80	48.95	23.94
24	86.79	55.60	32.10	84.40	66.85	48.57	83.36	54.06	28.62	85.20	54.99	30.65
27	88.45	61.28	38.69	86.68	70.11	53.46	85.37	59.29	34.89	87.03	60.45	37.08
30	89.85	66.08	44.90	87.97	73.31	57.59	87.14	63.95	40.99	88.60	65.17	43.22
33	90.99	70.11	51.16	89.77	75.83	60.18	88.72	68.17	47.01	89.94	69.27	49.34
36	92.06	73.99	56.83	90.58	78.72	64.58	90.20	72.04	52.74	91.20	73.14	55.02

Vehicle code: 17

## Cumulative percent of claim amount paid at the end of the year CLAIM AMOUNT

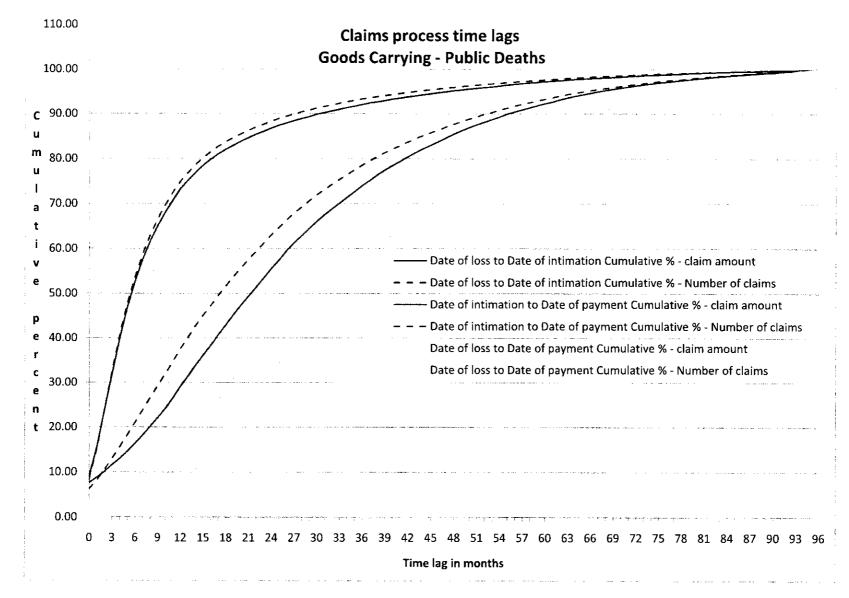
	7	CLAIM AMOUNT											
		Deaths	T		TPPD	1		Others	1	<u>.</u>	All causes		
•									_				
Quarter	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	
ending in	loss to Date of	intimation to Date of	loss to Date of	loss to Date of	intimation to Date of	loss to Date of	loss to Date of	intimation to Date of	loss to Date of	loss to Date of	intimation to Date of	loss to Date of	
month	intimation	payment	payment	intimation	payment	payment	intimation	payment	payment	intimation	payment	payment	
39	92.98	77.48	61.60	91.44	80.78	67.65	91.32	75.41	57.73	92.21	76.56	59.88	
42	93.79	80.40	66.13	92.13	83.19	70.21	92.15	78.28	62.28	93.03	79.46	64.40	
45	94.49	82.97	70.29	93.08	84.72	73.09	93.04	80.83	66.47	93.82	82.01	68.57	
48	95.18	85.48	74.07	94.15	86.55	75.99	93.80	83.22	70.20	94.54	84.46	72.32	
51	95.75	87.56	77.37	95.40	87.72	78.94	94.56	85.39	73.76	95.21	86.57	75.73	
54	96.26	89.28	80.20	96.11	89.67	81.58	95.17	87.23	76.83	95.76	88.35	78.68	
57	96.80	90.92	82.94	96.41	91.20	83.76	95.75	88.92	79.79	96.32	90.01	81.51	
60	97.23	92.29	85.46	96.68	92.45	85.36	96.31	90.51	82.35	96.81	91.48	84.04	
63	97.60	93.59	87.47	97.11	93.30	86.98	96.84	91.92	84.77	97.25	92.83	86.23	
66	97.94	94.63	89.53	97.35	94.22	88.54	97.31	93.11	86.93	97.64	93.94	88.34	
69	98.21	95.55	91.28	97.86	94.95	89.88	97.69	94.18	88.95	97.97	94.93	90.20	
72	98.52	96.33	92.87	98.03	95.82	91.37	98.08	95.14	90.74	98.31	95.79	91.89	

Vehicle code: 17

# Cumulative percent of claim amount paid at the end of the year CLAIM AMOUNT

	1			1			1000111			T			
	Deaths			ļ	TPPD			Others			All causes		
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	
75	98.76	96.99	94.17	98.44	96.71	92.79	98.44	96.10	92.47	98.61	96.58	93.39	
78	98.98	97.54	95.34	98.54	97.20	94.04	98.71	96.80	93.89	98.86	97.20	94.67	
81	99.25	98.07	96.42	98.75	97.78	95.12	98.94	97.44	95.15	99.10	97.78	95.83	
84	99.45	98.54	97.31	98.98	98.21	96.19	99.19	98.10	96.34	99.33	98.34	96.86	
87	99.58	98.98	98.09	99.37	98.49	97.22	99.43	98.63	97.45	99.51	98.82	97.79	
90	99.71	99.34	98.81	99.48	98.99	97.87	99.60	99.13	98.34	99.66	99.24	98.59	
93	99.84	99.68	99.43	99.70	99.30	99.09	99.79	99.53	99.20	99.82	99.61	99.32	
96	99.89	99.75	99.65	99.79	99.62	99.35	99.85	99.65	99.52	99.88	99.83	99.64	

MIR\_TP\_Table 6



FIGURE

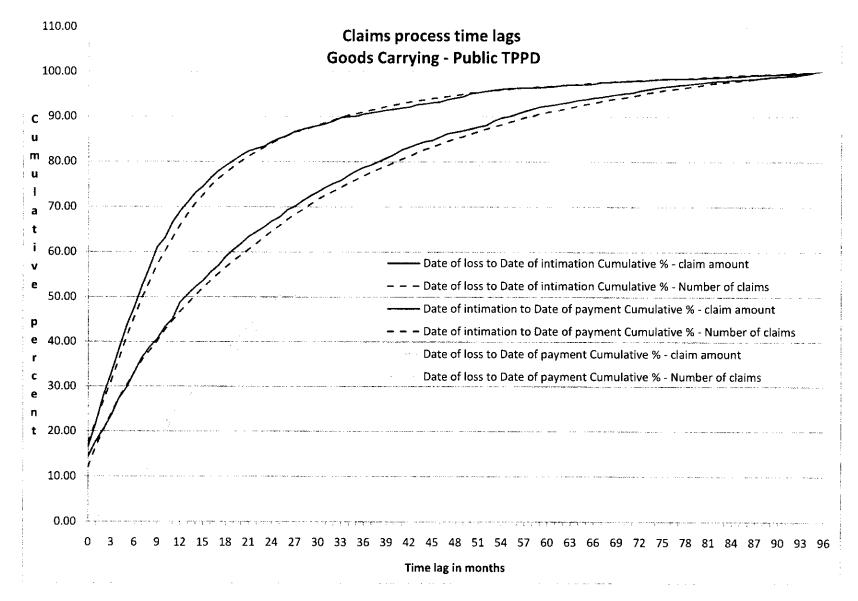


Figure 10

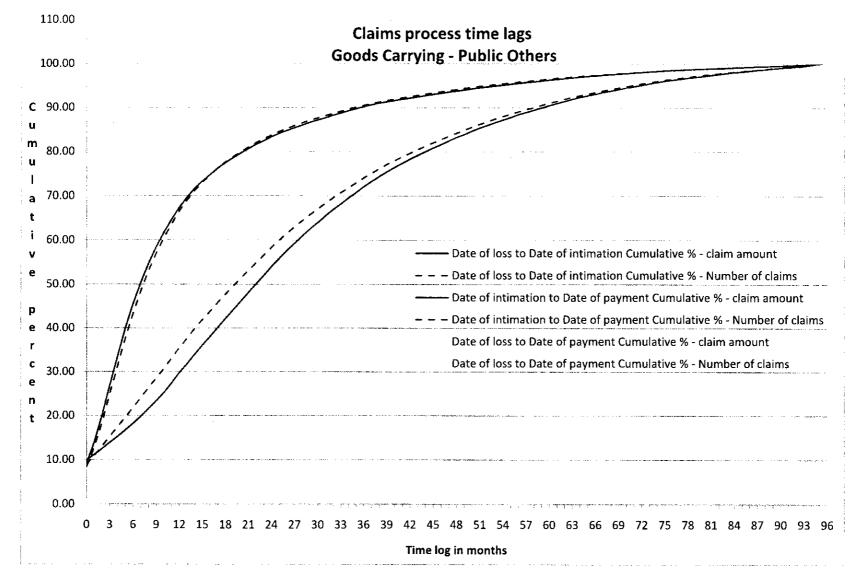


Figure 11

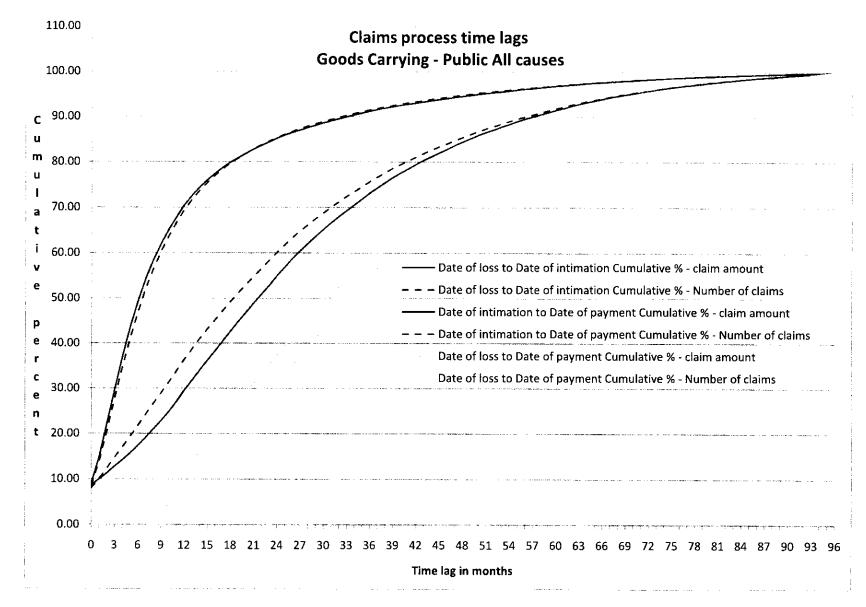


Figure 12

Claims process time lags: Passengers carrying four wheeled vehicles

Vehicle code: 21

# Cumulative percent of claims paid at the end of the year CLAIM NUMBERS

	CLAIM NUMBERS													
	ļ. <u> </u>	Deaths	·	TPPD				Others		All causes				
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment		
3	32.74	13.74	0.56	33.13	21.86	5.52	21.80	16.17	0.41	24.53	15.74	0.55		
6	53.80	22.25	3.62	47.73	29.57	9.26	40.50	23.34	2.21	43.67	23.23	2.67		
9	66.44	30.53	9.11	59.25	35.76	14.83	54.79	30.32	5.68	57.52	30.48	6.64		
12	74.52	38.55	15.88	67.98	41.04	20.49	64.89	37.25	10.52	67.13	37.62	11.93		
15	79.72	45.65	23.09	73.85	45.32	25.57	71.75	43.71	16.36	73.60	44.18	18.06		
18	83.28	52.03	30.04	78.77	49.23	31.24	76.72	49.37	22.30	78.25	49.97	24.22		
21	85.80	57.73	36.78	82.11	52.53	35.56	80.32	54.68	28.48	81.59	55.32	30.49		
24	87.71	62.84	43.22	84.63	56.36	39.93	83.22	59.65	34.54	84.27	60.30	36.60		
27	89.26	67.56	49.09	86.80	59.40	43.98	85.48	64.13	40.34	86.36	64.81	42.38		
30	90.58	71.39	54.39	88.59	62.26	47.78	87.35	68.08	45.96	88.10	68.71	47.89		
33	91.65	74.91	59.34	90.27	65.38	51.01	88.92	71.69	51.26	89.57	72.28	53.06		
36	92.64	77.92	63.79	91.65	67.86	54.45	90.26	74.96	56.20	90.83	75.48	57.87		

Claims process time lags: Passengers carrying four wheeled vehicles

Vehicle code: 21

# Cumulative percent of claims paid at the end of the year CLAIM NUMBERS

	CLAIM NUMBERS												
		Deaths	1	<u>.</u>	TPPD Others				,	All causes			
Quarter	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	
ending	loss to	intimation	loss to	loss to	intimation	loss to	loss to	intimation	loss to	loss to	intimation	loss to	
in month	Date of intimation	to Date of	Date of	Date of	to Date of	Date of	Date of	to Date of	Date of	Date of	to Date of	Date of	
month	intimation	payment	payment	intimation	payment	payment	intimation	payment	payment	intimation	payment	payment	
39	93.54	80.64	67.85	92.63	70.33	58.13	91.36	77.89	60.61	91.88	78.35	62.18	
42	94.29	83.02	71.44	93.40	73.20	61.34	92.35	80.36	64.58	92.81	80.81	66.05	
45	94.92	85.17	74.70	94.12	75.37	64.30	93.18	82.68	68.31	93.60	83.09	69.66	
48	95.54	87.11	77.67	94.69	78.12	67.14	93.95	84.85	71.69	94.33	85.21	72.94	
51	96.02	88.78	80.28	95.16	80.19	70.02	94.61	86.86	74.87	94.94	87.16	75.98	
54	96.46	90.23	82.68	95.59	82.10	72.50	95.27	88.55	77.78	95.55	88.79	78.77	
57	96.84	91.53	84.88	96.17	84.09	74.87	95.86	90.16	80.50	96.09	90.34	81.37	
60	97.22	92.81	86.84	96.70	85.91	77.16	96.37	91.58	82.87	96.57	91.74	83.64	
63	97.55	93.89	88.57	97.07	87.55	80.07	96.83	92.88	85.12	97.00	92.99	85.79	
66	97.90	94.79	90.24	97.33	88.98	82.22	97.26	93.99	87.24	97.41	94.06	87.81	
69	98.16	95.58	91.65	97.68	90.39	84.09	97.65	94.91	89.13	97.76	94.97	89.59	
72	98.45	96.33	92.98	98.06	91.87	86.28	98.00	95.77	90.85	98.10	95.81	91.23	

Claims process time lags: Passengers carrying four wheeled vehicles

Vehicle code: 21

# Cumulative percent of claims paid at the end of the year CLAIM NUMBERS

				·		CLAHVI	IOMBERS			_		
··		Deaths			TPPD			Others		All causes		
Quarter ending	Date of loss to	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of
in month	Date of intimation	intimation to Date of payment	loss to Date of payment	loss to Date of intimation	intimation to Date of payment	loss to Date of payment	loss to Date of intimation	to Date of payment	loss to Date of	loss to Date of intimation	intimation to Date of	loss to Date of
							-		payment	1	payment	payment
75	98.68	96.97	94.16	98.45	93.25	88.46	98.32	96.55	92.47	98.41	96.57	92.77
78	98.90	97.52	95.22	98.78	94.46	90.41	98.62	97.20	93.87	98.69	97.22	94.10
81	99.11	98.07	96.17	98.92	95.35	92.26	98.89	97.76	95.11	98.94	97.78	95.29
84	99.28	98.51	97.08	99.16	96.37	93.67	99.15	98.31	96.29	99.18	98.32	96.42
87	99.47	98.95	97.89	99.54	97.43	95.51	99.39	98.84	97.32	99.41	98.83	97.41
90	99.64	99.33	98.67	99.62	98.54	97.33	99.59	99.29	98.29	99.60	99.28	98.36
93	99.83	99.67	99.36	99.79	99.38	98.63	99.81	99.67	99.18	99.82	99.66	99.21
96	99.89	99.87	99.58	99.85	99.49	98.82	99.85	99.87	99.35	99.86	99.79	99.44

MR\_TP\_Table 9

### Claims process time lags: Passengers carrying four wheeled vehicles Vehicle code: 21

# Cumulative percent of claims paid at the end of the year CLAIM AMOUNT

**-						CLAIM A	AMOUNT						
		Deaths	Т		TPPD			Others			All causes		
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	
3	32.76	11.39	0.27	40.50	19.44	1.86	24.75	14.15	0.65	28.79	12.97	0.49	
6	53.22	16.45	1.37	54.58	27.75	5.99	43.53	18.74	1.42	48.22	17.85	1.48	
9	65.75	22.29	4.12	63.86	34.03	12.97	56.97	23.80	3.22	61.15	23.29	3.81	
12	73.75	29.31	8.13	71.97	39.01	18.92	66.32	29.81	6.31	69.85	29.74	7.38	
15	78.78	36.21	13.56	77.00	43.31	24.65	72.50	35.84	10.36	75.48	36.14	12.09	
18	82.25	43.01	19.56	81.64	46.84	31.03	76.83	41.94	15.10	79.43	42.52	17.44	
21	84.68	49.13	26.13	84.26	49.42	35.09	80.12	47.46	20.87	82.31	48.27	23.55	
24	86.54	55.01	32.84	86.51	54.07	38.82	82.75	52.88	26.68	84.58	53.89	29.74	
27	88.11	60.75	39.32	88.35	56.29	44.72	84.70	58.07	32.71	86.35	59.28	35.98	
30	89.38	65.35	45.22	89.52	58.74	47.90	86.47	62.48	38.49	87.87	63.74	41.77	
33	90.57	69.77	51.07	90.74	60.90	50.23	88.00	66.73	44.39	89.24	68.03	47.58	
36	91.68	73.61	56.28	91.60	63.52	53.73	89.35	70.52	49.73	90.47	71.82	52.83	

#### Claims process time lags: Passengers carrying four wheeled vehicles Vehicle code: 21

### CUMULative percent of claims paid at the end of the year

,				<u>r</u> .		CLAIM A	MOUNT							
	<u> </u>	Deaths			TPPD			Others			All causes			
Quarter ending in month	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment	Date of loss to Date of intimation	Date of intimation to Date of payment	Date of loss to Date of payment		
39	92.79	76.89	61.25	92.44	68.95	57.08	90.42	73.94	54.68	91.55	75.21	57.76		
42	93.53	79.74	65.78	92.97	72.18	60.51	91.44	76.83	59.11	92.43	78.09	62.22		
45	94.29	82.28	69.86	93.74	74.37	64.32	92.30	79.60	63.41	93.25	80.74	66.40		
48	95.04	84.87	73.49	94.08	77.37	67.18	93.12	82.03	67.40	94.02	83.26	70.21		
51	95.59	86.80	76.65	94.56	79.61	70.73	93.83	84.43	71.01	94.65	85.44	73.61		
54	96.09	88.46	79.46	94.81	81.29	73.00	94.51	86.40	74.33	95.24	87.26	76.68		
57	96.52	89.96	82.17	95.16	83.94	75.57	95.18	88.32	77.44	95.79	89.00	79.59		
60	97.01	91.56	84.75	95.79	85.76	77.64	95.78	90.04	80.26	96.35	90.67	82.29		
63	97.36	92.88	86.72	96.15	87.25	80.36	96.27	91.60	82.95	96.77	92.11	84.65		
66	97.73	93.93	88.58	98.00	88.74	82.88	96.78	92.87	85.32	97.24	93.28	86.78		
69	97.97	94.83	90.26	98.22	89.85	84.53	97.18	94.05	87.39	97.57	94.33	88.67		
72	98.31	95.73	91.78	98.53	91.29	86.49	97.58	95.13	89.44	97.93	95.34	90.47		

#### Claims process time lags: Passengers carrying four wheeled vehicles Vehicle code: 21

## Cumulative percent of claims paid at the end of the year CLAIM AMOUNT

						CLAIIVI A	11100111					
		Deaths			TPPD			Others		All causes		
	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of	Date of
Quarter	loss to	intimation	loss to	loss to	intimation	loss to	loss to	intimation	loss to	loss to	intimation	loss to
ending in	Date of	to Date of	Date of	Date of	to Date of	Date of	Date of	to Date of	Date of	Date of	to Date of	Date of
month	intimation	payment	payment	intimation	payment	payment	intimation	payment	payment	intimation	payment	payment
75	98.58	96.53	93.19	98.80	92.27	88.23	97.96	96.07	91.27	98.26	96.21	92.10
78	98.85	97.10	94.34	99.07	94.12	90.23	98.27	96.81	92.89	98.55	96.89	93.51
81	99.06	97.70	95.49	99.18	95.01	91.75	98.57	97.46	94.30	98.81	97.53	94.80
84	99.25	98.21	96.52	99.37	96.52	93.56	98.89	98.14	95.66	99.07	98.14	96.02
87	99.45	98.71	97.48	99.56	97.55	95.34	99.20	98.72	96.86	99.32	98.69	97.12
90	99.60	99.08	98.44	99.59	98.47	97.08	99.44	99.18	98.02	99.52	99.12	98.20
93	99.80	99.38	99.23	99.67	99.32	98.39	99.69	99.62	99.06	99.74	99.50	99.13
96	99.82	99.58	99.43	99.87	99.52	98.59	99.89	99.82	99.08	99.84	99.70	99.33

MR\_TP\_Table 10

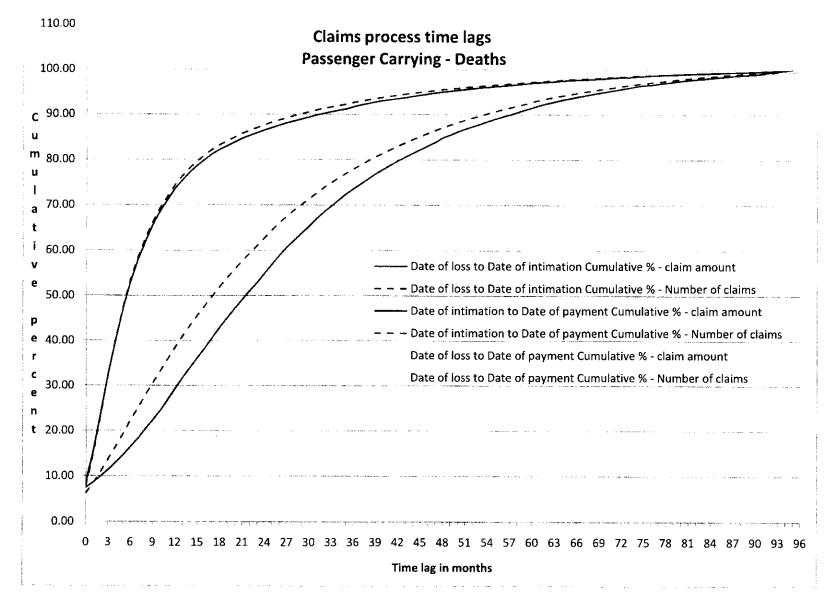


Figure 17

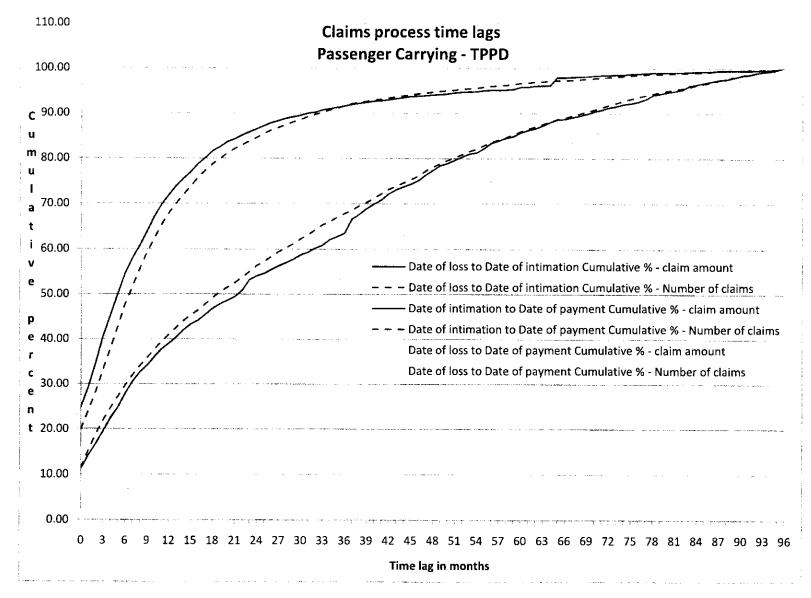
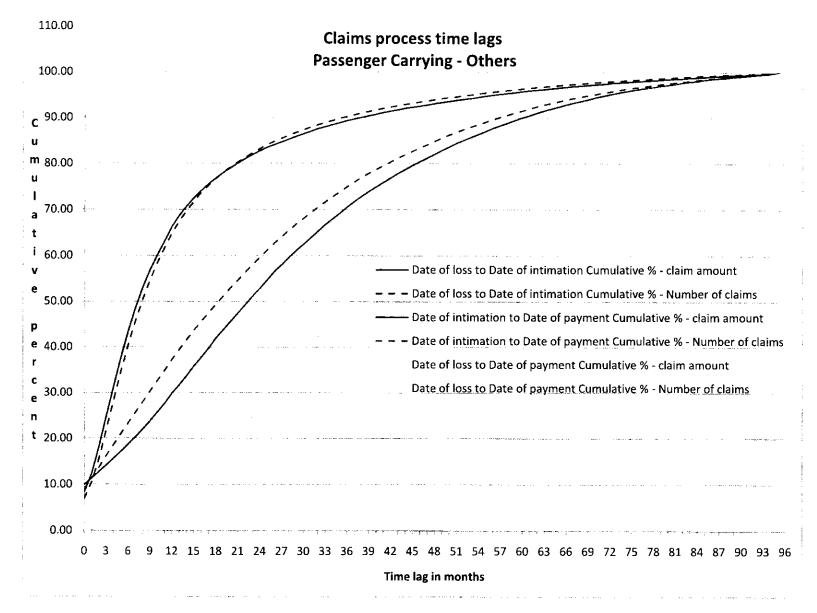


Figure 18



finare to

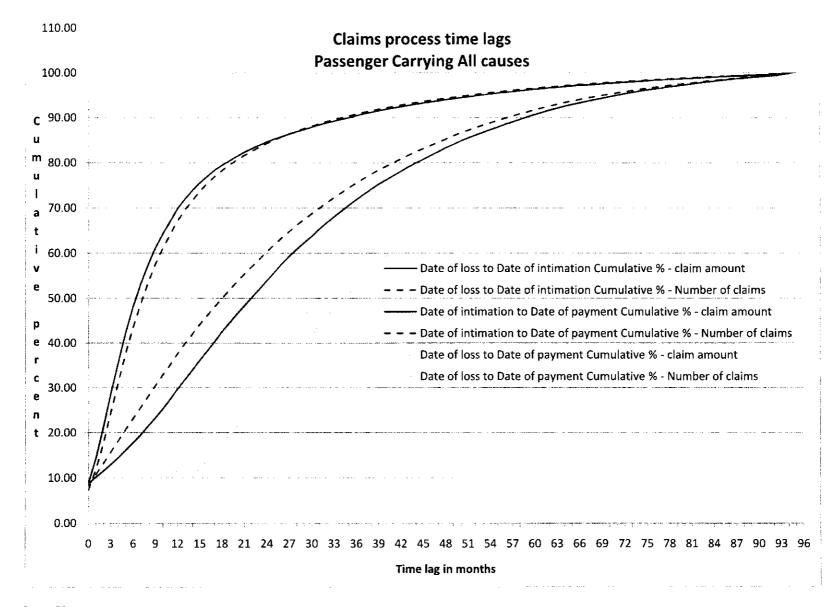


Figure 20